

R.N.I. No. TELMUL/2016/73158
HSE No. 1051/2020-2022



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THE TELANGANA GAZETTE
PART IV-B EXTRAORDINARY
PUBLISHED BY AUTHORITY

No. 2] HYDERABAD, SATURDAY, MARCH 21, 2020.

**TELANGANA ACTS, ORDINANCES AND
REGULATIONS ETC.**

The following Act of the Telangana Legislature, received the assent of the Governor on the 20th March, 2020 and the said assent is hereby first published on the 21st March, 2020 in the Telangana Gazette for general information:-

ACT No. 2 OF 2020.

**AN ACT TO AUTHORISE THE APPROPRIATION OF
CERTAIN FURTHER MONEYS FROM AND OUT
OF THE CONSOLIDATED FUND OF THE STATE
OF TELANGANA FOR THE SERVICES OF THE
FINANCIAL YEAR WHICH COMMENCED ON
THE 1ST APRIL, 2019.**

THE SCHEDULE
(See sections 2 and 3)

March 21, 2020

TELANGANA GAZETTE EXTRAORDINARY 3

Demand Number	Services and Purposes	SUMS NOT EXCEEDING		
		Voted by the Legislative Assembly	Charged on the Consolidated Fund of the State	Total
(1)	(2)	(3)	(4)	(5)
		Rs.	Rs.	Rs.
I. State Legislature	Revenue	32,03,000	4,92,000	36,95,000
II. Governor and Council of Ministers	Revenue	28,53,89,000	2,00,000	28,55,89,000
III. Administration of Justice	Revenue	24,05,01,000	3,20,57,000	27,25,58,000
	Capital	2,09,56,000	- -	2,09,56,000
IV. General Administration and Elections	Revenue	336,79,39,000	2,36,52,000	339,15,91,000
	Capital	1,34,22,000	- -	1,34,22,000
V. Revenue, Registration and Relief	Revenue	317,57,30,000	326,74,06,000	644,31,36,000
	Capital	1,23,98,000	- -	1,23,98,000
VI. Excise Administration	Revenue	28,43,57,000	- -	28,43,57,000
	Capital	66,85,000	- -	66,85,000
VII. Commercial Taxes Administration	Revenue	7,38,21,000	- -	7,38,21,000
VIII. Transport Administration	Revenue	49,72,35,000	- -	49,72,35,000
	Capital	1,42,84,000	- -	1,42,84,000
IX. Fiscal Administration, Planning, Surveys and Statistics	Revenue	96,13,80,000	25,00,00,000	121,13,80,000
	Capital	45,59,23,000	- -	45,59,23,000
	Loans	35,66,08,000	- -	35,66,08,000
	Public Debt	- -	1000,00,00,000	1000,00,00,000

1)	(2)	(3)	(4)	(5)
		Rs.	Rs.	Rs.
X. Home Administration	Revenue	349,46,08,000	24,43,000	349,70,51,000
	Capital	277,52,38,000	- -	277,52,38,000
	Loans	71,42,33,000	- -	71,42,33,000
XI. Roads and Buildings	Revenue	70,04,95,000	- -	70,04,95,000
	Capital	1198,53,28,000	6,16,80,000	1204,70,08,000
	Loans	352,52,83,000	- -	352,52,83,000
XII. School Education	Revenue	1189,79,22,000	- -	1189,79,22,000
	Capital	266,08,30,000	- -	266,08,30,000
XIII. Higher Education	Revenue	95,55,01,000	- -	95,55,01,000
	Capital	12,10,30,000	- -	12,10,30,000
XIV. Technical Education	Revenue	4,51,60,000	- -	4,51,60,000
	Capital	5,51,72,000	- -	5,51,72,000
XV. Sports and Youth Services	Revenue	4,92,75,000	- -	4,92,75,000
	Capital	4,55,44,000	- -	4,55,44,000
XVI. Medical and Health	Revenue	1459,48,09,000	- -	1459,48,09,000
	Capital	147,31,32,000	- -	147,31,32,000
	Loans	50,00,00,000	- -	50,00,00,000
XVII. Municipal Administration and Urban Development	Revenue	790,30,26,000	- -	790,30,26,000
	Loans	29,90,00,000	- -	29,90,00,000
XVIII. Housing	Revenue	4,01,000	- -	4,01,000
	Loans	377,09,00,000	- -	377,09,00,000
XIX. Information and Public Relations	Revenue	1,71,36,000	- -	1,71,36,000
XX. Labour and Employment	Revenue	49,04,63,000	- -	49,04,63,000
	Capital	8,76,69,000	- -	8,76,69,000
XXI. Social Welfare	Revenue	397,51,43,000	- -	397,51,43,000
	Capital	130,49,53,000	- -	130,49,53,000
XXII. Tribal Welfare	Revenue	565,53,94,000	- -	565,53,94,000
	Capital	295,54,52,000	- -	295,54,52,000

(1)	(2)	(3)	(4)	(5)
XXIII. Backward Classes Welfare	Revenue	345,81,92,000	- -	345,81,92,000
	Capital	6,52,70,000	- -	6,52,70,000
XXIV. Minority Welfare	Revenue	813,66,60,000	- -	813,66,60,000
XXV. Women, Child and Disabled Welfare	Revenue	47,03,27,000	- -	47,03,27,000
	Capital	3,26,48,000	- -	3,26,48,000
XXVI. Administration of Religious Endowments	Revenue	102,84,23,000	- -	102,84,23,000
XXVII. Agriculture	Revenue	116,48,96,000	- -	116,48,96,000
	Capital	41,51,51,000	- -	41,51,51,000
XXVIII. Animal Husbandry and Fisheries	Revenue	21,64,32,000	- -	21,64,32,000
	Capital	5,50,00,000	- -	5,50,00,000
XXIX. Forest, Science, Technology & Environment	Revenue	8,82,93,000	- -	8,82,93,000
	Capital	8,65,25,000	- -	8,65,25,000
XXX. Co-operation	Revenue	17,92,000	- -	17,92,000
	Capital	1,42,32,000	- -	1,42,32,000

(1)	(2)	(3)	(4)	(5)
		Rs.	Rs.	Rs.
XXXI. Panchayat Raj	Revenue	265,74,73,000	--	265,74,73,000
	Capital	697,01,36,000	--	697,01,36,000
XXXII. Rural Development	Revenue	444,66,99,000	--	444,66,99,000
	Capital	264,28,31,000	--	264,28,31,000
XXXIII. Major and Medium Irrigation	Revenue	32,69,76,000	64,000	32,70,40,000
	Capital	5694,42,62,000	63,81,46,000	5758,24,08,000
XXXIV. Minor Irrigation	Revenue	3,05,79,000	--	3,05,79,000
	Capital	693,45,77,000	--	693,45,77,000
XXXV. Energy	Revenue	35,42,73,000	--	35,42,73,000
	Capital	4400,00,00,000	--	4400,00,00,000
	Loans	55,46,70,000	--	55,46,70,000
XXXVI. Industries and Commerce	Revenue	186,88,92,000	--	186,88,92,000
	Capital	82,32,68,000	--	82,32,68,000
	Loans	86,34,42,000	--	86,34,42,000
XXXVII. Tourism, Art and Culture	Revenue	48,34,57,000	--	48,34,57,000
	Capital	6,63,17,000	--	6,63,17,000

(1)	(2)	(3) Rs.	(4) Rs.	(5) Rs.
XXXVIII. Civil Supplies Administration	Revenue	7,38,44,000	--	7,38,44,000
XXXIX. Information Technology and Communications	Revenue	40,40,58,000	--	40,40,58,000
	Capital	79,44,67,000	--	79,44,67,000
XL. Public Enterprises	Revenue	18,15,000	--	18,15,000
Total		23829,88,05,000	1427,61,40,000	25257,49,45,000

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